

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No222  
Co. Appeal 28 of 2017

**Proceedings under Section 56,58,59**

**IN THE MATTER OF:**

Suman Kumar Sinha  
V/s  
The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on 23/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. Anshumi Maloo for Mr. Pavan Godiawala, Adv.  
For the Respondent : Mr. Harmish Shah, Adv.

**ORDER**

Learned counsel for the Applicant seeks adjournment stating that the arguing counsel is not available.

List on 21.12.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**